

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1036  
ANSWERED ON:12.08.2013  
JOURNALISTS UNDER WAGE BOARD  
Shekhar Shri Neeraj;Singh Shri Yashvir

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether journalists from electronic media are not covered under the wage board for journalists;
- (b) if so, whether all journalists in electronic and print media would be brought under wage board; and
- (c) if so, the details and if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KCDIKUNNIL SURESH)

- (a): The journalists from electronic media are not covered under the Wage Board for journalists.
- (b): There is no proposal at present to include all journalists in electronic media under the Wage Board.
- (c): The Ministry of Labour and Employment administers the Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act, 1955 for the purpose of fixing/revising rates of wages and for regulating service conditions of Working Journalists and Non-Journalist Newspaper Employees only.